

Name of the Corporate Debtor: Vasavi Housing Infrastructure Limited (IN LIQUIDATION) CIN : U45202TN2006PLC059149  
Date of commencement of CIRP: 27th September 2017; Date of commencement of Liquidation: 7th August 2018

LIST OF STAKEHOLDERS as on 29th April 2026. NCLT taken on record: 12th June 2026

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Annexure 4 - List of Operational creditors (Employees)

| Amount in Rs. |                                           |                  |                           |                |                                |                                                                                             |                 |                                            |                            |                                                |                          |                                    |                 |
|---------------|-------------------------------------------|------------------|---------------------------|----------------|--------------------------------|---------------------------------------------------------------------------------------------|-----------------|--------------------------------------------|----------------------------|------------------------------------------------|--------------------------|------------------------------------|-----------------|
| S No          | Name of authorised representative, if any | Name of employee | Details of Claim Received |                | Details of Claim Admitted      |                                                                                             |                 |                                            | Amount of Contingent Claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|               |                                           |                  | Date of receipt           | Amount claimed | Total Amount of Claim admitted | Amount of Claim for the period of twelve months preceding the liquidation commencement date | Nature of Claim | % share in total amount of claims admitted |                            |                                                |                          |                                    |                 |
| Nil           |                                           |                  |                           |                |                                |                                                                                             |                 |                                            |                            |                                                |                          |                                    |                 |

Amount in Rs.

For Vasavi Housing Infrastructure Limited



S. Rajendran  
Liquidator

Regn. No. IBBI/IPA-002/IP-N00098/2017-2018/10241